

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 175 of 2014 & A. No. 180 of 2014
& IA No. 292 of 2014

Dated : 18th August, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

A.No. 175 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant (s): Ms. Poorva Saigal
Ms. Ranjitha Ramachandran

Counsel for the Respondent (s): Mr. K.S. Dhingra for R-1
Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhayay and
Ms. Himanshi for R-2

A. No. 180 of 2014 & IA No. 292 of 2014

GRIDCO Ltd. Appellant(s)
Versus
NTPC Ltd. & Anr. Respondent(s)

Counsel for the Appellant (s): Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhayay
Ms. Himanshi

Counsel for the Respondent (s): Ms. Poorva Saigal and
Ms. Ranjitha Ramachandran for R-1
Mr. K.S. Dhingra for R-2

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ORDER

Both the parties seek some time to file written submissions. They may file their respective written submissions within 10 days after serving copy on the other side.

Post the matter for further hearing on **11.09.2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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